

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
Old Red Building, 38 M.G. Marg, Civil Lines, Allahabad-211001
Regional Branch, Allahabad

Appeal No. : E/70975/2018-EX[SM], E/70976/2018-EX[SM]

Appellant : Patel Coir Products Pvt Ltd, Tabrej Khan Manager

Respondent : C.C.E. & S.T.-Kanpur, C.C.E. & S.T.-Kanpur

Present for the Appellant Shri Amit Awasthi, Advocate

Present for the Respondent Shri Shiv Pratap Singh, Deputy Commissioner (AR)

ORDER SHEET

DATE OF HEARING	ORDERS
19/03/2019	1. Notice issued on_____

Ld. Counsel for the appellants has requested for adjournment.

Matter adjourned. Registry is directed to list the matter in due course.

Sd/-
(Anil G. Shakkarwar)
Member (Technical)

Ansari